

Nomination of cases by Hon'ble the Chief Justice on 13/01/2016 & 14/01/2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 35051/2006 with W. P. - 4964/2007	Hon. Tarun Agarwala, J.	Writ C-I Section on 14/01/2016
2	Spl. Appeal – 297/2015	Hon. Dilip Gupta, J.	Spl. Appeal Section on 14/01/2016
3	Spl. Appeal – 1949/2010	Hon. V. K. Shukla, J.	Spl. Appeal Section on 14/01/2016
Hon....., J.			
4	Crl. M. A. - 34439/2014	Hon. Ranjana Pandya, J.	482 Section on 14/01/2016
5	Crl. M. A. - 25152/2015	Hon. Bharat Bhushan, J.	482 Section on 14/01/2016
6	Crl. M. A. - 21830/2015	Hon. Om Prakash, J.	482 Section on 14/01/2016
7	Crl. Rev. - 2681/2014	Hon. Arun Tandon, J.	Crl. Rev. Section on 14/01/2016
8	Crl. Rev. - 2627/2014 with Crl. M. A. (u/s 482) – 32746/2014	Hon. Arun Tandon, J.	Crl. Rev. Section on 14/01/2016
9	W. P. - 61672/2014	Hon. P. K. S. Baghel, J.	Writ A-II Section on 14/01/2016
10	W. P. - 54612/2000 with W. P. - 400/2014 with W. P. - 68556/2013 with W. P. - 69444/2015	Hon. Ashwani Kumar Mishra, J. (All Connected cases)	Writ A-II Section on 14/01/2016
11	Crl. M. A. (u/s 482) – 333/2016	Hon. Manoj Misra, J.	Computer Fresh Section on 16/01/2016
12	Bail – 1015/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 16/01/2016
13	Crl. M. A. (u/s 482) – 36913/2015	Hon. Om Prakash, J.	Computer Fresh Section on 16/01/2016
14	Bail – 931/2016	Hon. Bharat Bhushan, J.	Computer Fresh Section on 16/01/2016
15	Crl. Rev. - 84/2016	Hon. Pankaj Naqvi, J.	Computer Fresh

			Section on 16/01/2016
16	W. P. - 6738/2016	Hon. M. K. Gupta, J.	Court No. 33 on 14/01/2016
Appropriate Court dealing with such matters			
17	Bail – 34376/2015 with Bail – 7619/2014	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
18	Bail – 34440/2015 with Bail – 9562/2014	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
19	Bail – 37419/2015 with Bail – 28485/2012	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
20	Bail – 41083/2015 with Bail – 32753/2013	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
21	Bail – 34377/2015 with Bail – 8093/2015 with Bail – 950/2014 with Bail – 38849/2013 with Bail – 18128/2013	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
22	Bail – 32292/2014	Appropriate Court dealing with such matters	Bail Section on 14/01/2016
23	Crl. Appeal – 1890/2014	Appropriate Court dealing with such matters	Crl. Appeal Section on 14/01/2016
Special Order			
24	W. P. - 37396/2012	'Place before the D.B. of Hon. The C.J.'	Writ A-II Section on 14/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
25	W. P. - 52296/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 14/01/2016
26	W. P. - 28297/2008	Hon. V. K. Birla, J.	Writ C-I Section on 14/01/2016
27	Art. 227 – 135/2016	Hon. Ashwani Kumar Mishra, J.	Computer Fresh Section on 13/01/2016
28	W. P. - 1205/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 16/01/2016
29	W. P. - 117/2016	Hon. Suneet Kumar, J.	Computer Fresh Section on

			16/01/2016
30	Civil Contempt - 123/2016	Hon. V. K. Birla, J.	Computer Fresh Section on 16/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
16/01/2016